

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - II

CP/CA No. 12/111/09

Coram:

SHRI S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 09.11.2017.

NAME OF THE COMPANY : Gangaden Vijay Kumar Vs Data Infosys
Ltd.

SECTION OF THE COMPANIES ACT : 111

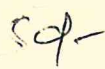
PRESENT:

For the APPLICANT / PETITIONER :- Mr. Narender M. Sharma, Advocate
Mr. Vivek Malik, Advocate

For the RESPONDENT :- Mr. R. K. Gupta, Advocate
Mr. Ranjesh Singh, Advocate
Ms Swaralipi Deb Roy, Advocate

ORDER

To come up for further Argument on 15th *November* 2017.


S. K. MOHAPATRA
HON'BLE MEMBER (T)


INA MALHOTRA
HON'BLE MEMBER (J)